

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE

LOK SABHA

UNSTARRED QUESTION NO.1728

TO BE ANSWERED ON THE 10TH MARCH, 2017

ACCOMMODATION FACILITIES TO OFFICERS

1728. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of DEFENCE j{kk ea=h
be pleased to state:

- (a) the details of measures taken by the Government to improve the accommodation facilities for the married army officers / soldiers;
- (b) whether the Government has fixed the goal of providing accommodation facilities to all the married officers / soldiers and if so, the details thereof;
- (c) whether various accommodation projects are pending at present; and
- (d) if so, the reasons therefor and the efforts being made by the Government for timely completion of pending projects?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) Government has sanctioned construction of 1,76,065 Dwelling Units (DUs) for the Married Army officers / soldiers. Apart from construction of DUs, hiring of houses is also undertaken for Defence personnel to meet the deficiency of housing. In addition, Service personnel are authorized to House Rent Allowance (HRA) / Compensation in Lieu of Quarter (CILQ) / Family Accommodation Allowance (FAA).

(b) Yes, Madam. Married Accommodation Project was approved in 2002 for providing approximately 2 lakh Dwelling Units (DUs) to serving defence personnel. Under this project DUs with improved specifications are being constructed. Besides, under Annual Major Works Programme (AMWP) residential accommodation projects are undertaken as per special needs from time to time.

(c) & (d): No, Madam. 47383 DUs of Phase-I completed. Out of 58250 DUs meant for Phase-II, 27268 DUs constructed & balance 30982 DUs are under construction. 70432 DUs are planned for Phase-III projects.
